## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

NATIONAL COMI ANT DAW TRIBOTALL, HEDD ON 05/05/201		
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/272/ (IB)/2017	
NAME OF THE PETITIONER(S)	: ULTRATECH CEMENT LTD	
NAME OF THE RESPONDENT(S)	: GOLDEN PROSPEROUS PROPERTY D	EVELOPERS PVT LTD
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
) S. M. Meora Mohidoon	Counsel for Boponde	Markde.
B. shakthi leiga. (For king & lacter dge)	COUNTEL FOR PETITIONER.	A. Vidya.

## ORDER

Counsel representing both the parties are present. Time extended at the request of both the counsel for submitting arguments. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)